

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A/20/00104/2015

Date of order : 21.12.2018

Between:

K RAMESH BABU,
Aged about 54 years,
Occupation: Staff & Welfare Inspector,
O/o Sr. DPO/GNT,
Guntur Division,
South Central Railway,
Guntur.

Applicant

A N D

1. Union of India represented by its General Manager,
South Central Railway, Rail Nilayam,
III Floor, Secunderabad-500071,
2. The Chief Personnel Officer/Admn/SC,,
South Central Railway, Rail Nilayam,
IV Floor, Secunderabad-500071,
3. The Senior Divisional Personnel Officer,
Vijayawada Division,
South Central Railway,
Vijayawada,
4. The Senior Deputy General Manager,
South Central Railway, Rail Nilayam,
IV Floor, Secunderabad-500071,

... Respondents

Counsel for the applicant : Mr. K SUDHAKAR REDDY
Counsel for the respondents : Mr.S M PATNAIK,
SC for Railways

C O R A M :

THE HON'BLE MR JUSTICE R KANTHA RAO, MEMBER (J)
THE HON'BLE MR. B V SUDHAKAR, MEMBER (A)

ORAL ORDER

(Per Hon'ble Mr. JUSTICE R KANTHA RAO, MEMBER (J)

The learned counsel for the applicant seeks to withdraw the O.A.

. Accordingly, the OA is dismissed of as withdrawn. No order as to costs.

**(B V SUDHAKAR)
MEMBER (A)**

**(JUSTICE R KANTHA RAO)
MEMBER (J)**

Dated: 21ST DECEMBER, 2018
Dictated in the open court

vsn